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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/23/2017
NAME OF THE PETITIONER(S) : ASHOK KUMAR KANODIA & 2 ORS
NAME OF THE RESPONDENT(S) : SRINIDHI SYNTHETICS LTD & ANOTHER
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Preetni. S. Azar	Counsel for Petr	Preet
	for Rajagopal & Rajkumaran		
	Advocates		
		for Respondents	MK Prate
2)	M.K. PREETHA .		
	for KSR & Co.		

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for more time for filing rejoinder. At request, time is enlarged. Put up on **17.01.2018** at **10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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